DELETION NOTES

- 1. FAO(OS) 42/2021 AND FAO(OS) 2/2022 LISTED BEFORE HON'BLE DB-II AT ITEM NOS. 42 AND 43 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE DB-III.
- 2. W.P.(C) 3052/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 68 IS DELETED AS THE SAME IS FIXED FOR 18.03.2025.
- 3. W.P.(C) 705/2016 LISTED BEFORE HON'BLE MR. JUSTICE PRATEEK JALAN AT ITEM NO.10 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MS. JUSTICE JYOTI SINGH.
- 4. CM APPLN. 24141/2023 AND CM APPLN. 53764-65/2024 IN C.R.P. 117/2023 LISTED BEFORE HON'BLE MR. JUSTICE AMIT MAHAJAN AT ITEM NO. 11 IS DELETED.
- 5. CONT CAS (C) 141/2024 LISTED BEFORE HON'BLE MR. JUSTICE DHARMESH SHARMA AT ITEM NO. 43 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN.

HIGH COURT OF DELHI 11.03.2025

REGISTRAR (LISTING)